

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 21<sup>st</sup> day of *January, 2020*.

**HON'BLE JUSTICE SHRI BHARAT BHUSHAN, MEMBER (J).  
HON'BLE MR. DEVENDRA CHAUDHARY, MEMBER (A).**

Original Application Number. 330/00240/2017.

Prakash Ratan, S/o Shri Jai Singh Verma, aged about 55 years, presently working as Deputy Chief Mechanical Engineer (tooling) DLW, Varanasi.

.....Applicant.

**VE R S U S**

1. Union of India through Secretary, Ministry of Railways (Railway Board), New Delhi.
2. General Manager Diesel Locomotive Workshop (DLW), Varanasi.
3. Rao Bimber Ashok Anant, Sr. DME, Office of the Divisional Railway Manager, Bhavnagar, Western Railway, Gujrat.

.....Respondents

Advocate for the applicant : Shri Ashish Srivastava  
Advocate for the Respondents: Shri Amit Kumar Rai

**O R D E R**

**(Delivered by Hon'ble Justice Shri Bharat Bhushan, J.M)**

Learned counsel for the respondents made a statement at the Bar that the relief claimed by the applicant in the present OA has already been granted to the applicant and the OA has now become infructuous. Shri P.K. Dubey, brief holder of applicant's counsel has conceded this fact.

2. In view of the above the OA is dismissed as having become infructuous. Consequently MA Nos. 1707/18 and 1708/2018 are disposed of finally.

**MEMBER- A.**

Anand...

**MEMBER- J.**